

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6975 OF 2004

M.P. WAKF BOARD

Appellant (s)

VERSUS

SUBHANSHAH (D) BY LRS. & ORS.

Respondent(s)

(With appln(s) for directions and office report )

WITH Civil Appeal NO. 6976 of 2004

(With office report)

Date: 29/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)/

Mr. Shakil Ahmed Syed,Adv.

Respondent(s)

Mr. R.D. Upadhyay, adv.(NP)

Ms. Vibha Datta Makhija ,Adv

UPON hearing counsel the Court made the following

O R D E R

When the matter is called on for hearing, it is stated that Mr. R.D. Upadhyay, learned counsel is ill.

List on 31.8.2006.

(Meenu Sethi)  
ta Bhardwaj)

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Court Master

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